

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO -1676
ANSWERED ON – 16/03/2022

ROAD PROJECTS UNDER CRIF

1676. SHRI K.C. VENUGOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has plans to earmark the Central Road and Infrastructure Fund (CRIF) for various infrastructure projects of highway link as well as last mile road connectivity to tourist destinations including historical places and temples such as Gulmarg, Pahalgam, Shankaracharya Temple, Srinagar, Leh, Ladakh, Manali, Coorg, Alleppey, etc.; and

(b) if so, the details thereof and State/UT-wise funds allocated for these projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Apart from this the Ministry also allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road and Infrastructure Fund (CRIF) and Economic Importance & Interstate Connectivity (EI&ISC) schemes as per the provisions of the CRIF Act, 2000.

The Ministry finalized the criteria for allocation of funds for development and maintenance of State Roads [for CRIF and EI & ISC Schemes] under the CRIF Act, 2000 in consultation with the Ministry of Finance and circulated the same to all State Governments and UTs in January, 2020.

The criteria inter-alia provides for finalization of list of projects by the Ministry in consultation with State Governments/ UTs, Administrative Approval of projects (included under finalized lists) by concerned State Governments/ UTs, Technical Approval and Financial Sanction (TA&FS) of projects administratively approved by State/ UT Public Works Departments (PWDs), Road Construction Departments/ Corporations, etc.

Total cost of the schemes to be approved is to be limited to the bank of sanctions of generally three times of the annual accrual/ allocation, except for hill States and North-East States (where working season is limited) for which this is to be generally four times of the annual accrual/ allocation for the year for the State/ UT.

The State road projects, including linkages for tourist destinations, historical places, pilgrim centres, etc., are accordingly finalised for funding under the CRIF scheme.

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF and EI&ISC schemes during each of the last three years and current year, are placed at Annexure-I and Annexure-II respectively.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1676 FOR ANSWER ON 16.03.2022 ASKED BY SHRI K.C. VENUGOPAL REGARDING ROAD PROJECTS UNDER CRIF

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under CRIF during each of the last three years and current year: -

Sl. No.	State/UT	Amount in Rs. crore							
		2018-19		2019-20		2020-21		2021-22	
		Accru al	Releas e*	Accru al	Releas e*	Accru al	Releas e*	Accru al	Relea se*#
1	Andhra Pradesh	330.27	326.88	349.64	350.08	325.54	322.00	334.96	300.80
2	Arunachal Pradesh	127.91	108.39	133.20	126.61	125.48	42.03	128.39	128.33
3	Assam	140.97	255.92	149.03	149.03	140.74	220.81	143.80	77.51
4	Bihar	197.71	101.49	210.35	223.16	195.30	425.93	201.16	447.06
5	Chhattisgarh	243.02	214.02	254.60	371.61	237.50	234.92	245.74	230.29
6	Goa	15.40	17.47	15.67	7.29	14.43	0.00	13.41	0.00
7	Gujarat	429.28	531.19	451.33	718.87	424.68	430.74	434.06	725.29
8	Haryana	185.06	80.93	185.10	200.77	167.73	78.54	177.05	163.71
9	Himachal Pradesh	98.98	92.56	103.27	87.12	97.27	95.95	99.74	99.69
10	Jharkhand	160.40	63.33	171.07	137.67	160.88	78.77	164.33	40.79
11	Karnataka	450.54	508.39	476.84	382.57	439.77	434.99	443.11	442.90
12	Kerala	136.74	122.85	140.54	0.00	132.26	273.99	126.77	126.71
13	Madhya Pradesh	551.98	625.70	579.67	693.25	541.01	535.13	556.21	622.93
14	Maharashtra	688.47	780.42	728.84	629.83	683.27	675.84	683.80	227.82
15	Manipur	36.14	12.95	38.00	12.64	35.85	13.22	36.60	13.43
16	Meghalaya	41.04	28.53	43.34	29.10	40.81	76.93	40.63	40.61
17	Mizoram	33.06	23.40	34.55	34.55	32.56	32.28	33.14	22.06
18	Nagaland	26.70	54.70	27.87	9.29	26.44	37.41	27.02	27.00
19	Odisha	293.08	111.93	308.94	286.96	289.54	534.19	298.67	296.01
20	Punjab	158.35	170.11	159.60	259.37	148.77	141.18	149.41	149.33
21	Rajasthan	644.38	591.86	669.01	415.17	622.71	141.81	627.89	148.40
22	Sikkim	12.21	16.76	12.89	4.29	12.09	3.98	12.06	12.05
23	Tamil Nadu	367.76	416.88	379.65	262.37	352.04	503.17	350.32	350.15
24	Telangana	263.99	279.08	276.37	234.06	256.08	253.29	262.01	261.88
25	Tripura	18.44	3.44	19.13	22.03	17.89	48.84	18.49	18.48
26	Uttar Pradesh	578.63	655.91	624.31	541.09	582.69	576.36	616.59	616.29
27	Uttarakhand	99.05	85.80	103.98	42.58	97.23	61.34	98.85	98.80
28	West Bengal	212.57	138.33	224.70	451.67	209.20	136.11	213.97	213.87
29	A & N Islands	20.01	20.52	20.22	6.74	15.12	15.12	15.17	10.08
30	Chandigarh	5.62	0.00	5.65	0.00	6.16	0.00	4.76	0
31	Dadra & Nagar Haveli	4.52	0.00	4.57	4.57	5.61	5.61	4.80	2.59
32	Daman & Diu	2.77	0.00	2.80	0.00				

Amount in Rs. crore									
Sl. No.	State/UT	2018-19		2019-20		2020-21		2021-22	
		Accru al	Releas e*	Accru al	Releas e*	Accru al	Releas e*	Accru al	Relea se*#
33	Delhi	62.49	0.00	59.99	0.00	34.15	0.00	27.20	0
34	Jammu & Kashmir	348.87	344.75	137.85	152.96	94.51	79.40	96.91	94.51
35	Ladakh			103.82	17.36	246.22	96.95	250.83	0
36	Puducherry	12.51	0.00	12.01	4.00	8.47	8.47	7.39	5.18

*Funds to some States/UTs have been released more than the accrual of a State/ UT from the unspent balance of previous years of those States/UTs.

#Release as on 28.02.2022

ANNEXURE - II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1676 FOR ANSWER ON 16.03.2022 ASKED BY SHRI K.C. VENUGOPAL REGARDING ROAD PROJECTS UNDER CRIF

The State/ UT - wise details of accrual/ allocation of funds and the funds released/ expenditure incurred for development and maintenance of State roads under EI&ISC schemes during each of the last three years and current year:-

		Amount in Rs. crore							
Sl. No.	State / UT	2018-19		2019-20		2020-21		2021-22	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*#
1	Arunachal Pradesh	15.00	15.00	40.00	26.49	33.50	33.44	15.00	28.10
2	Assam	25.00	21.38	52.00	39.97	43	34.81	21.39	49.01
3	Goa	30.00	25.77	20.00	16.11	10.5	6.39	3.00	0
4	Gujarat	7.00	4.24	2.00	0.04	7.59	7.59	8.17	7.36
5	Haryana	15.00	13.90	30.00	19.66	11.73	2.4	4.92	0
6	Himachal Pradesh	12.50	8.20	12.00	8.35	6.98	6.48	2.00	0.73
7	Karnataka	5.00	2.56	2.00	0.00	2.37	2.37	0.68	0
8	Madhya Pradesh	0.00	0.00	0.00	0.00	6.3	6.62	4.80	6.84
9	Maharashtra	4.00	0.78	2.00	0.00	0.00	0.00	0.00	0.00
10	Manipur	25.00	27.91	25.00	22.50	40	39.99	26.66	31.99
11	Meghalaya	15.00	14.15	22.00	20.44	20	19.5	5.71	5.68
12	Mizoram	0.00	0.00	0.00	0.00	10	5.01	2.86	1.42
13	Nagaland	55.00	55.46	130.00	147.80	72	71.59	83.83	89.78
14	Odisha	10.00	14.72	55.00	37.87	46	44.63	78.64	48.69
15	Punjab	15.00	10.24	3.50	1.80	1.2	1.22	0.34	0
16	Rajasthan	15.00	9.96	5.00	1.86	0.00	0.00	0.60	0.59
17	Sikkim	6.00	12.63	11.50	9.40	1.78	1.78	5.71	5.64
18	Tamil Nadu	75.00	66.27	13.00	11.21	34	28.34	9.71	17.71
19	Telangana	12.00	9.98	10.00	5.95	2.31	2.3	0.66	0
20	Uttar Pradesh	90.00	93.78	26.00	25.91	0.00	0.00	0.00	0.00
21	West Bengal	3.50	3.33	0.00	0.00	0.00	0.00	0.00	0.00
22	Jammu & Kashmir	65.00	64.56	5.00	4.62	0.74	0.68	1.50	0.58
23	First Come First Serve							18.82	\$

*Authorizations were made to incur expenditure on purely "First Come First Serve" basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are minimum surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

Alloc. – Allocation, Expd. – Expenditure

#- Expenditure as on 28.02.2022, \$- Expenditure included in State-wise
